(b) Does not arise.

#### Agreements With Oil Companies

# 811. SHRI CHINTAMANI PANIGRAHI: SHRI S. K. TAPURIAH: SHRI HIMATSINGKA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether any progress has been made for terminating the existing agreements with the Oil Companies; and
  - (b) if so, the nature thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN): (a) and (b). The matter have been discussed with the Oil Companies on a number of occasion but no conclusions have yet been reached.

## Capital Repayment by States

812. SHRI CHINTAMANI
PANIGRAHI:
SHRI YOGENDRA SHARMA:
SHRI ESWARA REDDY:
SHRI CHANDRA SHEKHAR
SINGH:

SINGH:
SHRI RAMAVATAR SHASTRI:
SHRI P. C. ADICHAN:
SHRI GEORGE FERNANDES:
SHRI SHRI CHAND GOYAL:
SHRI GADILINGANA GOWD:
SHRIMATI ILA PAL

CHOUDHURI: SHRI HUKAM CHAND KACHWAI:

SHRI BIBHUTI MISHRA:

SHRI MEETHA LAL MEENA:

SHRI R. K. AMIN: SHRI D. N. DEB:

SHRI BADRUDDUJA :

SHRI K. M. MADHUKAR :

SHRI RAGHUVIR SINGH

SHASTRI:

SHRI R. K. SINHA:

SHRI BHOLA NATH MASTER: SHRI HARDAYAL DEVGUN:

Will the Minister of FINANCE be pleased to state:

- (a) the present debt liability of each State:
- (b) whether the capital repayment problem by the State Governments has been considered by the Central Government:
- (c) if so, the way found out to solve the problem; and
- (d) the names of States which have requested for rescheduling of debt repayment to the Centre?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARII DESAI): (a) Central loans outstanding against State Governments as on 31st March, 1968 amounted to Rs. 5191 crores approximately. Statewise details are given in the annexed Statement. The outstandings are expected to rise further about 340 crores by the end of this Rs. vear.

(b) to (d). A scheme of consolidation Central loans to all States and refixation of repayment terms is under consideration of Government. No final decisions have yet been taken.

#### STATEMENT

Statement showing Central loans outstanding against State Governments as on 31st March, 1968.

S. No.	State	Amount
1	2	3
	(In round lak	hs of Rs.)
1.	Andhra Pradesh	4,91,44
2.	Assam	2,33,04
3.	Bihar	5,19,50
4.	Gujarat	2,08,55
5.	Haryana	1,48,90
6.	Jammu and Kashmir	1,30,12
7.	Kerala	1,91,80
8.	Madhya Pradesh	3,76,30
9.	Maharas' tra	3.74,72
10.	Mysore	2,58,00
11.	Nagaland	9,04
12.	Orissa	3,22,68
13.	Punjab	2,13,08

1	2	3
14.	Rajasthan	3,64,17
15.	Uttar Pradesh	5,93,98
16.	Tamil Nadu	3,17,11
17.	West Bengal	4,68,91
	Tota	1 51,91,34

N. B. The above figures are provisional.

### Petro-Chemical Complex in Assam

### 813. SHRI BEDABRATA BARUA : SHRI BISWANARAYAN SHASTRI :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it has been decided to locate a petro-chemical complex in Assam during the Fourth plan; and
- (b) if so, the size and the estimated investment thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN):
(a) and (b). No such proposal is envisaged by the Central Government. The State Government of Assam are however proceeding to obtain firm quotations for technology, engineering design etc. to establish the viability of a petrochemical project in Assam since certain studies initiated by them in the past indicated some possibilities of their setting up petrochemical industries in that State.

## सरकारी अस्पताल, जिला पौड़ी गड़बाल

814. श्री वंश नारायण सिंह:

श्री शिव चरण लाल:

श्री ज्ञारबानस्य :

भी ओंकार सिंह:

श्री जे० सुन्दर लाल:

श्री श्रीगोपाल साबु:

श्री अञ्चलिंह भदौरिया:

क्या स्वास्थ्य एवं परिवार नियोजन तथा निर्माण, आवास और नगर-विकास मंत्री 9 दिसम्बर, 1968 के अतारांकित प्रश्न संख्या 3820 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) क्या सरकारी अस्पताल, जिला पौड़ी गढ़वाल, के बारे में राज्य सरकार से इस बीच जानकारी प्राप्त हो गई है;
- (ख) यदि हां, तो उसका व्यौरा क्या है; और
- (ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति): (क) में (ग). अपेक्षित सूचना 21 फरवरी, 1969 को सभा पटल पर एक दी गई थी।

# पौड़ी गढ़वाल, उत्तर प्रदेश में गुन्थी चौरा बांध

815. श्री बंश नारायण सिंह:
श्री राम चरण:
श्री शिव चरण लाल:
श्री शारवानन्व:
श्री जे० सुन्दर लाल:
श्री श्रीगोपाल साबू:
श्री अर्जुन सिंह भवौरिया:

क्या सिचाई और बिब्युत मंत्री 9 दिसम्बर, 1968 के अतारांकित प्रश्त संख्या 3836 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि उत्तर प्रदेश के पौड़ी गढ़वाल जिले में गुन्थी चौरा बांघ के निर्माण कार्य में अब तक कितनी प्रयति हुई है ?

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (भी सिद्धेश्वर प्रसाद) : गृथी चौरा में प्रतिप्ठापनाधीन 100-100 किसोबाट के दो उत्पादन युनिटों में से